

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/319(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MARCH, 2023, 10:30 A.M

IN THE MATTER OF	SARKAR & SONS TRADING PRIVATE LIMITED VS REGISTRAR OF COMPANIES KOLKATA
UNDER SECTION	SEC 252 (3)

Appearances (via video conferencing/physical)

Mr. Anujit Ghoshal, Adv. : For Petitioner

ORDER

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel seeks two weeks' time to file response to the observations of the ROC. Time is allowed.
3. Post this matter on **30/03/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)